

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 30(ND)14
CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016**

NAME OF THE COMPANY: M/s. Girish Jain & Anr. V/s. M/s. Triumph Tutorials Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Sandeep Taneja	Advocate	Petitioner	<i>[Signature]</i>

ORDER

Learned counsel for the petitioner is present. Learned counsel for the respondent was absent on the last date of hearing as well as today. Hence, the respondents are set ex parte. Petitioner to submit the written synopsis and citations on which they propose to rely on and make oral submissions.

List on 04.10.2016

[Signature]
(R.Varadharajan)
Member (Judicial)

[Signature]
(Maharaj Krishan Hanjura)
Member (Judicial)